

of movement of gram. Export of jowar and bajra is restricted from Haryana under the order issued by the State Government.

(b) Supplies of foodgrains from Haryana to other States on Government to Government account continue to be arranged through the Central Government.

### चीनी के मिल द्वारा मूल्य में वृद्धि

- \*1218. श्री मधु लिमये :  
 श्री कामेश्वर सिंह :  
 श्री श्रद्धाकर सूपकार :  
 श्री बी० चं० शर्मा :  
 श्री स० मो० बनर्जी :  
 श्री इसहाक साम्भली :  
 श्री सत्य नारायण :  
 श्री ज्योतिर्मय बसु :  
 श्री वासुदेवन नायर :  
 श्री अदिचन :  
 श्री जनार्दनन :

क्या खाद्य तथा कृषि मन्त्री यह बताने की कृपा करेंगे:

(क) क्या यह सच है कि सरकार ने उत्तर भारत के बहुत से क्षेत्रों में चीनी के मिल-द्वारा मूल्यों को बढ़ाने का निर्णय किया है; और

(ख) यदि हां, तो इसके क्या कारण हैं और इसका व्यौरा क्या है तथा खुदरा मूल्य पर और सामान्य मूल्य सूचकांक पर इसका क्या प्रभाव पड़ेगा ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्नासाहिब शिन्डे): (क) और (ख) अपेक्षित सूचना देने वाला एक विवरण सभा के पटल पर रखा जाता है। [पुस्तकालय में रख दिया गया। देखिये संख्या LT—1078/67]

### Distribution of Surplus Land

- \*1219. श्री Shiva Chandra Jha:  
 श्री Marandi:  
 श्री Ram Sewak Yadav:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that land ceilings have been put into effect in the various States:

(b) if so, the names of those States and how much land out of those ceiling measures has been distributed among the landless agriculturists;

(c) in which States such ceiling measures have not been enforced as yet and how much land is estimated to be available there; and

(d) how many landless agriculturists would remain in the whole of India even if ceiling measures are fully implemented?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) to (d). A statement is laid on the Table of the House. [Placed in Library. See No. LT-1079/67].

### Crash Food Production Programme

- \*1220. श्री K. P. Singh Deo:  
 श्री P. K. Deo:  
 श्री A. Dipa:  
 श्री M. C. Majhi:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government plans to bring about 32.5 million acres of land under the Crash Grain Production Programme to meet the food deficiency in India;

(b) if so, the details thereof; and

(c) when the plans are likely to be finalised?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Yes, Sir.

(b) and (c) The new agricultural strategy developed under the Fourth Plan aims at attaining self-sufficiency in food by the end of 1970-71. An important element of this strategy is the introduction of the High-yielding Varieties Programme over fairly large areas in the country from the beginning of 1966-67. It is planned to bring a total area of 32.5 million acres under the cultivation of the high-yielding varieties of foodgrains by the end of the Fourth Plan period i.e. by 1970-71. This comprises 12.50 million acres under paddy, 8.00 million acres under wheat and 4.00 million acres each under maize jowar and bajra. This area is expected to give an additional production of foodgrains to the tune of about 18.8 million tonnes out of the total target of additional production of 30 million tonnes envisaged for the Fourth Five Year Plan.

The High Yielding Varieties Programme was launched in the field from the kharif season of 1966-67. This programme is being fully supported with supply of agricultural inputs like seeds, fertilisers, pesticides and credit. So far as seeds is concerned, State Governments have made their own arrangements from 1967-68 for production of seeds to meet their requirements. Allocations of nitrogenous fertilisers are made from the Central Pool to meet the full requirements of the programme. The credit needs are being met through the co-operatives and takavi loans by the State Governments. Arrangements have also been made to impart intensive training to the staff as well as farmers at all levels.

**Merger of Central Warehousing Corporation with Food Corporation**

\*1221. **Shri George Fernandes:**  
**Shri S. M. Banerjee:**  
**Shri Madhu Limaye:**  
**Shri A. Sreedharan:**

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is proposed to merge the Central Warehousing Corporation with the Food Corporation of India;

(b) if so, the reasons therefor; and

(c) the steps taken to safeguard the jobs of the employees of the Central Warehousing Corporation?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasaheb Shinde): (a) to (c). The question whether the Central Warehousing Corporation should continue as at present or whether its functions, in full or part, should be transferred to any other organisation is still under the consideration of the Government.

**Air-India Pilots' Strike**

\*1222. **Shri Kanwar Lal Gupta:** Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) whether it is a fact that 4 days strike of the Pilots of Air-India has caused a loss of about Rs. 40 lakhs;

(b) whether it is also a fact that the National Industrial Tribunal had announced its Award;

(c) whether it is also a fact that Government did not foresee the legal implications of the Award of the National Industrial Tribunal which caused a great loss; and

(d) if so, the reasons for not taking any action against the Officers who misled the Government on this issue?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) The estimated net loss suffered by Air-India during the four days of strike was Rs. 28.80 lakhs.

(b) Yes, Sir.

(c) and (d) It was not a question of foreseeing the implications of the award of the Tribunal, or of anyone misleading Government in this respect. The difference arose on the interpretation of the Tribunal's award in regard to the differential in pay between the Air-India pilots and IAC pilots. As the views of the Air-India pilots affected the interests of the IAC pilots also, it was necessary to